

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 724-725 of 2020

IN THE MATTER OF:

Surajbari Traders Pvt. Ltd. & Anr.

...Appellants

Versus

Sumit Binani & Ors.

...Respondents

Present:

For Appellants: Mr. Jayant Mehta, Sr. Advocate with Mr. Ashish Choudhary, Advocate

For Respondents: Mr. Arjun Asthana and Ms. Krishna Raj Thaker, Advocates for R-1 & 2.

ORDER
(Through Virtual Mode)

16.09.2020: Shri Jayant Mehta, learned counsel for the Appellant seeks and is allowed extension of time by one week to file rejoinder. Learned counsels for the parties may also file the short written submissions, not exceeding three pages, if not already filed.

List the appeal 'for admission (after notice)' on **7th October, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

am/gc